

RESUME OF WORK DONE BY LOK SABHA

FOURTEENTH LOK SABHA
SEVENTH SESSION, 2006

LOK SABHA SECRETARIAT, NEW DELHI
July, 2006/Asadha, 1928 (Saka)

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FOURTEENTH LOK SABHA—SEVENTH SESSION
(16 February to 23 May, 2006)



LOK SABHA SECRETARIAT
NEW DELHI

July, 2006/Asadha, 1928 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Fourteenth Lok Sabha during the Seventh Session *i.e.* from the 16th February to 23rd May, 2006.

NEW DELHI;
July, 2006

Asadha, 1928 (Saka)

P.D.T. ACHARY,
Secretary-General.

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1. DURATION OF SESSION

PART-I

Date of Commencement	:	*16 February, 2006
Date of Adjournment <i>sine die</i>	:	**22 March, 2006
Date of Prorogation of House	:	@
Total Number of days of Session	:	35 days
Number of actual sittings	:	25 days
Number of Hours of sittings	:	143 hours 54 minutes

PART-II

Date of Commencement	:	*10 May, 2006
Date of Adjournment Sine die	:	**23 May, 2006
Date of Prorogation of House	:	25 May, 2006
Total Number of days of Session	:	14 days
Number of actual sittings	:	10 days
Number of Hours of sittings	:	51 hours 01 minutes

* The first sitting of Part-I and Part-II of the Session commenced with the playing of National Anthem.

@ The Lok Sabha (Seventh Session) was not prorogued after it was adjourned sine die on 22nd March, 2006. Under rule 15 of the Rules of Procedure and Conduct of Business in Lok Sabha, the Speaker reconvened its sittings from Wednesday, the 10th May, 2006 for the second Part of the Session.

** As per decision taken in the Meeting of Hon'ble Speaker with Leaders of Parties in Lok Sabha held on 8.3.2006, sitting of Lok Sabha fixed for Thursday, the 16th March, 2006 was cancelled. To transact the essential Business, the House also sat on Saturdays, the 11th and 18th, Monday, the 20th, Tuesday, the 21st and Wednesday, the 22nd March, 2006. The last sitting of Part-I and Part-II of the Session ended with the playing of National Song.

2. ADJOURNMENT MOTION ADMITTED, DISCUSSED AND NEGATIVED

Sl. No.	Name of Member who had tabled notices	Subject matter of the notice	Date on which Admitted	Date on which Discussed	Time taken H. M.	Remarks
1.	Shri L.K. Advani	The failure of the Central Government to make adequate security arrangements to protect the lives of Indian Citizens in the border areas as evident by the recent killing of 32 persons in Doda and Udhampur districts on May 1, 2006 and killing of two persons by grenade attack on a political dharna in Doda on May 13, 2006.	15.5.2006	15.5.2006	3 30	The motion was discussed and negatived by voice vote.

3. BILLS
(i) Government Bills

Sl. Title of the Bill No.	1	2	3	4	5	6	7	8	9
		Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/ remarks	
					H. M.				
1. The Contempt of Courts (Amendment) Bill, 2004	1.12.2004 (Earlier Session)	-	20.2.2006 (consideration and passing)	0 52	2	2	2	Passed, as amended.	
2. The Scheduled Tribes (Recognition of Forest Rights) Bill, 2005	13.12.2005 (Earlier Session)	-	21.2.2006 (Motion for extension of time for presentation of Report of Joint Committee)	0 01	-	-	-	Motion for extension of time for presentation of the Report of the Joint Committee upto last day of the Budget Session 2006, adopted. Report of the Joint Committee Presented.	
				23.6.2006 (Presentation of Report of Joint Committee)	0 01	-	-	Report of the Joint Committee Presented.	

1	2	3	4	5	6	7	8	9
3.	The Khadi and Village Industries Commission (Amendment) Bill, 2005	22.8.2005 (Earlier Session)	-	27.2.2006 (consideration and passing)	1 05	13	13	Passed, as amended.
4.	The Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2006, as passed by <i>Rajya Sabha</i>	-	24.2.2006	1.3.2006 (consideration and passing)	0 39	-	-	Passed.
5.	The Appropriation (Railways) Vote on Account Bill, 2006	3.3.2006	-	3.3.2006 (consideration and passing)	0 03	-	-	Passed.
6.	The Appropriation (Railways) Bill, 2006	3.3.2006	-	3.3.2006 (consideration and passing)	0 03	-	-	Passed.
7.	The Appropriation (Railways) No. 2 Bill, 2006	3.3.2006	-	3.3.2006 (consideration and passing)	0 03	-	-	Passed.
8.	The Cost and Works Accountants (Amendment) Bill, 2005, as returned by <i>Rajya Sabha</i>	-	23.2.2006 (as returned by <i>Rajya Sabha</i>)	3.3.2006 (consideration of amendments made by <i>Rajya Sabha</i>)	0 03	-	-	Amendments made by <i>Rajya Sabha</i> in the Bill, as passed by <i>Lok Sabha</i> were considered and agreed to by <i>Lok Sabha</i> .

9. The Chartered Accountants (Amendment) Bill, 2005, as returned by Rajya Sabha	-	23.2.2006 (as returned by Rajya Sabha)	3.3.2006 (consideration of amendments made by Rajya Sabha)	0 03	-	-	Amendments made by Rajya Sabha in the Bill, as passed by Lok Sabha were considered and agreed to by Lok Sabha.
10. The Company Secretaries (Amendment) Bill, 2005, as returned by Rajya Sabha	-	23.2.2006 (as returned by Rajya Sabha)	3.3.2006 (consideration of amendments made by Rajya Sabha)	0 03	-	-	Amendments made by Rajya Sabha in the Bill, as passed by Lok Sabha were considered and agreed to by Lok Sabha.
11. The Competition (Amendment) Bill, 2006	9.3.2006	-	-	0 02	-	-	Pending.
12. The Drugs Control (Repeal) Bill, 2006	10.3.2006	-	-	0 02	-	-	Pending.
13. The Appropriation Bill, 2006	10.3.2006	-	10.3.2006 (consideration and passing)	0 03	-	-	Pending.

1	2	3	4	5	6	7	8	9
14.	The Appropriation (No. 2) Bill, 2006	10.3.2006	-	10.3.2006 (consideration and passing)	0 03	-	-	Passed.
15.	*The National Commission for Minority Educational Institutions (Amendment) Bill, 2006 as passed by <i>Rajya Sabha</i>	-	7.3.2006	10.3.2006 (consideration and passing)	4 12	-	-	Passed.
16.	The Appropriation (Railways) No. 3 Bill, 2006	11.3.2006	-	11.3.2006 (consideration and passing)	0 03	-	-	Passed.
17.	The Appropriation (No. 3) Bill, 2006	17.3.2006	-	17.3.2006 (consideration and passing)	0 03	-	-	Passed.
18.	The Finance Bill, 2006	28.2.2006	-	18.3.2006 (consideration and passing)	8 02	9	7	Passed, as amended.
19.	The Petroleum and Natural Gas Regulatory Board Bill, 2006, as passed by <i>Rajya Sabha</i>	-	7.3.2006	20.3.2006 (consideration and passing)	2 04	-	-	Passed.
20.	The Forward Contracts (Regulation) Amendment Bill, 2006	21.3.2006	-	20.3.2006 (consideration and passing)	0 01	-	-	Pending

21. The Delhi Special Police (Establishment) Bill, 2006	22.3.2006	-	22.3.2006 (Consideration and passing)	0 02	-	-	Passed
22. The Delhi Laws (Special Provisions) Bill, 2006	12.5.2006	-	12.5.2006 (consideration and passing)	1 39	-	-	Passed
23. The Produce Cess Laws (Abolition) Bill, 2006	15.5.2006	-	-	0 01	-	-	Pending
24. The Companies (Amendment) Bill, 2006, as passed by <i>Rajya Sabha</i>	-	22.3.2006	15.5.2006 (consideration and passing)	0 42	-	-	Passed
25. The Cess Laws (Repealing and Amending) Bill, 2005	16.8.2005	-	15.5.2006 (consideration and passing)	1 18	3	3	Passed
26. The Parliament (Prevention of Disqualification) Amendment Bill, 2006	16.5.2006	-	16.5.2006 (consideration and passing)	3 21	13	6	Passed, as amended
27. The Spirituous Preparations (Inter-State Trade and Commerce) Control (Repeal) Bill, 2006, as passed by <i>Rajya Sabha</i>	-	17.5.2006	-	-	-	-	Pending
28. The Code of Criminal	-	17.5.2006	19.5.2006	0 57	-	-	Passed

* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the National Commission for Minority Educational Institutions (Amendment) Ordinance, 2006 (No. 1 of 2006) promulgated by the President on 23 January, 2006.

1	2	3	4	5	6	7	8	9
	Procedure (Amendment) Amending Bill, 2006, as passed by <i>Rajya Sabha</i>			(consideration and passing)				
29.	The Reserve Bank of India (Amendment) Bill, 2005	13.5.2005	-	17.5.2006 (consideration and passing)	1 12	4	4	Passed, as amended
30.	The Taxation Laws (Amendment) Bill, 2005	12.5.2005	-	17.5.2006 (consideration and passing)	0 55	15	15	Passed, as amended
31.	The Union Duties of Excise (Electricity) Distribution Repeal Bill, 2006	13.3.2006	-	18.5.2006 (consideration and passing)	0 12	-	-	Passed
32.	*The Small and Medium Enterprises Development Bill, 2006	12.5.2005	-	18.5.2006 (consideration and passing)	2 03	67	67	Passed, as amended
33.	The Assam Rifles Bill, 2006, as passed by <i>Rajya Sabha</i>	-	18.5.2006	-	-	-	-	Pending
34.	The National Institute of Fashion Technology Bill, 2006, as passed by <i>Rajya Sabha</i>	-	18.5.2006	22.5.2006 (consideration and passing)	0 51	-	-	Passed

35. \$The Constitution (One Hundred and Fifth Amendment) Bill, 2006	1.3.2006	-	17.5.2006 22.5.2006 (consideration and passing)	0 40	1	1	Passed, as amended
36. The Indian Telegraph (Amendment) Bill, 2006	19.5.2006	-	-	0 01	-	-	Pending
37. The State Bank of India (Subsidiary Banks Laws) Amendment Bill, 2006,	22.5.2006	-	-	0 01	-	-	Pending
38. The Constitution (One Hundred and Sixth Amendment) Bill, 2006	22.5.2006	-	-	0 01	-	-	Pending
39. The Immoral Traffic (Prevention) Amendment Bill, 2006	22.5.2006	-	-	0 01	-	-	Pending
40. The National Jute Board Bill, 2006	22.5.2006	-	-	0 01	-	-	Pending
41. The Food Safety and Standards Bill, 2005	25.8.2005	-	22.5.2006 (consideration)	0 02	-	-	Discussion on the motion for consideration moved on 22 May, 2006 was not concluded on that day.

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* The Short title of the Bill was changed to the Micro, Small and Medium Enterprises Development Bill, 2006 by Lok Sabha through an amendment to clause 1.

\$ The Short title of the Bill was changed to the Constitution (Ninety-fourth Amendment) Bill, 2006 by Lok Sabha through an amendment to clause 1.

SUMMARY

1. Bills pending at the end of last Session	22
2. Bills introduced	22
3. Bills opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	8
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	3
7. Bills passed	28
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills-part discussed	1
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	1
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committees by Chairman/Speaker	12
18. Bills reported by Standing Committees	15
19. Bills pending at the end of Sixth Session of Fourteenth Lok Sabha	27

(ii) Bills Referred to the Standing Committees and Presentation/Laying of Reports Thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of presentation/laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Food Safety and Standards Bill, 2005	25.8.2005 (LS)	Speaker	Agriculture (30.8.2005)	21.2.2006	Pending in Lok Sabha
2.	The Constitution (One Hundred and Third Amendment) Bill, 2004	23.12.2004 (LS)	Speaker	Social Justice and Empowerment (24.12.2004)	21.2.2006	Pending in Lok Sabha
3.	The National Commission for Minorities (Repeal) Bill, 2004	23.12.2004 (LS)	Speaker	Social Justice and Empowerment (24.12.2004)	21.2.2006	Pending in Lok Sabha
4.	The Central Silk Board (Amendment) Bill, 2005	30.8.2005 (RS)	Speaker	Labour (13.9.2005)	27.2.2006	Pending in Rajya Sabha
5.	The National Institute of Fashion Technology Bill, 2005	23.12.2005 (RS)	Speaker	Labour (13.1.2006)	27.2.2006	Passed
6.	The Protection of Human Rights (Amendment) Bill, 2005	8.12.2005 (RS)	Chairman	Home Affairs (13.12.2005)	9.3.2006	Pending in Rajya Sabha
7.	The Wild Life (Protection) Amendment Bill, 2005	23.12.2005 (RS)	Chairman	Science and Technology, Environment and Forests (30.12.2005)	20.3.2006	Pending in Rajya Sabha

1	2	3	4	5	6	7
8.	The Admiralty Bill, 2005	11.5.2005 (LS)	Chairman	Transport, Tourism and Culture (30.5.2005)	21.3.2006	Pending in Lok Sabha
9.	The Inland Vessels (Amendment) Bill, 2005	8.12.2005 (RS)	Chairman	Shipping, Road Transport and Highways (13.12.2005)	21.3.2006	Pending in Rajya Sabha
10.	The Carriage by Road Bill, 2005	7.12.2005 (RS)	Chairman	Transport, Tourism and Culture (14.12.2005)	21.3.2006	Pending in Rajya Sabha
11.	The Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill, 2005	16.8.2005 (LS)	Speaker	Finance (30.8.2005)	11.5.2006	Pending in Lok Sabha
12.	The Essential Commodities (Amendment) Bill, 2005	20.12.2005 (RS)	Speaker	Food, Consumer Affairs and Public Distribution (13.1.2006)	17.5.2006	Pending in Rajya Sabha

13.	The Electricity (Amendment) Bill, 2005	23.12.2005 (LS)	Speaker	Energy (23.12.2005)	22.5.2006	Pending in Lok Sabha
14.	The Securities Contracts (Regulation) Amendment Bill, 2005	16.12.2005 (LS)	Speaker	Finance (23.12.2005)	22.5.2006	Pending in Lok Sabha
15.	The Armed Forces Tribunal Bill, 2005	20.12.2005 (RS)	Speaker	Defence (23.12.2005)	23.5.2006	Pending in Rajya Sabha
16.	The Competition (Amendment) Bill, 2006	9.3.2006 (LS)	Speaker	Finance (17.4.2006)	-	Pending with the Committee
17.	The Indian Telegraph (Amendment) Bill, 2006	19.5.2006 (LS)	Speaker	Information Technology (22.5.2006)	-	Pending with the Committee
18.	The Forward Contracts (Regulation) Amendment Bill, 2006	21.3.2006 (LS)	Speaker	Food, Consumer Affairs and Public Distribution (25.5.2006)	-	Pending with the Committee
19.	The State Bank of India (Subsidiary Banks Laws) Amendment Bill, 2006	22.5.2006 (LS)	Speaker	Finance (25.5.2006)	-	Pending with the Committee
20.	The Constitution (One Hundred Sixth Amendment) Bill, 2006	22.5.2006 (LS)	Speaker	Agriculture (25.5.2006)	-	Pending with the Committee
21.	The National Jute Board Bill, 2006	22.5.2006 (LS)	Speaker	Labour (25.5.2006)	-	Pending with the Committee

1	2	3	4	5	6	7
22.	The Immoral Traffic (Prevention) Amendment Bill, 2006	22.5.2006 (LS)	Chairman	Human Resource Development (5.6.2006)	—	Pending with the Committee
23.	The Representation of the People (Amendment), Bill 2006	27.2.2006 (RS)	Chairman	Personnel, Public Grievances, Law and Justice (28.3.2006)	—	Pending with the Committee
24.	The Administrative Tribunals (Amendment) Bill, 2006	18.3.2006 (RS)	Chairman	Personnel, Public Grievances, Law and Justice (28.3.2006)	—	Pending with the Committee
25.	The Central Institute of English and Foreign Languages University Bill, 2006	20.3.2006 (RS)	Chairman	Human Resource Development (28.3.2006)	—	Pending with the Committee
26.	The Apprentices (Amendment) Bill, 2006	19.5.2006 (RS)	Speaker	Labour (26.5.2006)	—	Pending with the Committee
27.	The National Institute of Technology Bill, 2006	22.5.2006 (RS)	Chairman	Human Resource Development (26.5.2006)	—	Pending with the Committee

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Pre-Examination Coaching Centres Regulatory Authority Bill, 2005 by Shri Mohan Singh, M.P.	17.2.2006	-	-	H.M.	-	-	Pending
2.	The Constituent Assembly Bill, 2005 by Shri Bachi Singh Rawat, M.P.	17.2.2006	-	-	-	-	-	Pending
3.	The Education Bank of India Bill, 2005 by Shri Bachi Singh Rawat, M.P.	17.2.2006	-	-	-	-	-	Pending
4.	The Council for Environment Protection Bill, 2005 by Shri Bachi Singh Rawat, M.P.	17.2.2006	-	-	-	-	-	Pending
5.	The National Commission for Ex-Defence Personnel Bill, 2005 by Shri Abdullakutty, M.P.	17.2.2006	-	-	-	-	-	Pending
6.	The Television Programmes (Regulation) Bill, 2005 by Shri Abdullakutty, M.P.	17.2.2006	-	-	-	-	-	Pending
7.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2006 (Amendment of paragraph 3) by Shri C.K. Chandrappan, M.P.	17.2.2006	-	-	-	-	-	Pending
8.	The Prevention of Cruelty to Cows Bill, 2006 by Shri Bachi Singh Rawat, M.P.	17.2.2006	-	-	-	-	-	Pending

1	2	3	4	5	6	7	8	9
9.	The Coir Factory Workers (Welfare) Bill, 2006 by Dr. K.S. Manoj, M.P.	17.2.2006	-	-	-	-	-	Pending
10.	The Farmers (Welfare) Bill, 2006, by Shri C.K. Chandrappan, M.P.	17.2.2006	-	-	-	-	-	Pending
11.	The Code of Criminal Procedure (Amendment) Bill, 2006 (Amendment of the First Schedule) by Shri Anand Rao Vithoba Adsul, M.P.	17.2.2006	-	-	-	-	-	Pending
12.	The Cinematograph (Amendment) Bill, 2006 (Amendment of section 2, etc.) by Shri Anand Rao Vithoba Adsul, M.P.	17.2.2006	-	-	0.09 minutes taken on introduction of Bills from Sl. Nos. 1 to 12	-	-	Pending
13.	The Constitution (Amendment) Bill, 2004 (Insertion of new article 47A) by Shri Suravaram Sudhakar Reddy, M.P.	17.12.2004	-	12.8.2005 (Fifth Session) taken during 25.11.2005 9.12.2005 (Sixth Session) & 17.2.2006	1.08 (excluding 2 hours & 27 minutes taken during Fifth Session and 4 hours & 28 minutes taken during Sixth Session)	-	-	Withdrawn
14.	The Constitution (Amendment) Bill, 2004 (Insertion of new article 45A) by Shri Suravaram Sudhakar Reddy, M.P.	17.12.2004	-	17.2.2006 3.3.2006 12.5.2006	3 - 52	-	-	Withdrawn

15.	The Forest Conservation (Amendment) Bill, 2005 (<i>Insertion of new article 3C</i>) by Shri Hansraj Gangaramji Ahir, M.P.	3.3.2006	-	-	-	-	Pending
16.	The Special Irrigation Development Fund (For Forest Areas) Bill, 2005 by Shri Hansraj Gangaramji Ahir, M.P.	3.3.2006	-	-	-	-	Pending
17.	The Constitution (Amendment) Bill, 2006 (<i>Amendment of article 253</i>) by Shri C.K. Chandrappan, M.P.	3.3.2006	-	-	-	-	Pending
18.	The Constitution (Amendment) Bill, 2006 (<i>Amendment of article 148</i>) by Shri C.K. Chandrappan, M.P.	3.3.2006	-	-	0 - 04 minutes taken on introduction of Bills from Sl. Nos. 15 to 18.	-	Pending
19.	The Prohibition of Publication of Pre-Election Survey Bill, 2006 by Shri Mohan Singh, M.P.	12.5.2006	-	-	-	-	Pending
20.	The Political Parties (Maintenance and Auditing of Accounts) Bill, 2006 by Shri Mohan Singh, M.P.	12.5.2006	-	-	-	-	Pending
21.	The Arms (Amendment) Bill, 2006 (<i>Substitution of new section for section 11 etc.</i>) by Shri Mohan Singh, M.P.	12.5.2006	-	-	-	-	Pending
22.	The Constitution (Amendment) Bill, 2006 (<i>Amendment of articles 75 and 164</i>) by Shri Kashiram Rana, M.P.	12.5.2006	-	-	-	-	Pending

1	2	3	4	5	6	7	8	9
23.	The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) (Amendment) Bill, 2006 (<i>Substitution of new sections for section 31</i>) by Shri M. Shivanna, M.P.	12.5.2006	-	-	-	-	-	Pending
24.	The Delimitation (Amendment) Bill, 2006 (<i>Amendment of section 2</i>) by Shri Punnulal Mohale, M.P.	12.5.2006	-	-	-	-	-	Pending
25.	The Special Courts for Women Bill, 2006 by Shrimati Krishna Tirath, M.P.	12.5.2006	-	-	-	-	-	Pending
26.	The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Bill, 2006 (<i>Amendment of the Schedule</i>) by Dr. P.P. Koya, M.P.	12.5.2006	-	-	0 - 05 minutes taken on introduction of Bills from Sl. Nos. 19 to 26.	-	-	Pending
27.	The Crop Insurance Bill, 2005 by Shri Iqbal Ahmed Saradgi, M.P.	12.8.2005	-	12.5.2006	1 - 23	-	-	Discussion on motion for consi- deration not con- cluded on 12.5.2006.

SUMMARY
(Private Members' Bills)

1. Bills pending at the end of the last session	156
2. Bills introduced	24
3. Bills withdrawn	2
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	10
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para Nos. 2501-2503 of Bulletin-Part II, dated 7.6.2006	168

4. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken H M
*1.	Situation arising out of the inaction on the part of Government to solve the problems being faced by the residents of Delhi due to massive demolition drive being undertaken in NCT Delhi.	Prof. Vijay Kumar Malhotra	Shri S. Jaipal Reddy 06.03.2006	00 41
*2.	Situation arising out of alleged brutal attack on killing of Adivasis by Police in Kalanganagar in Orissa.	Shri Basudeb Acharia	Shri Shivraj V. Patil 14.03.2006	01 08
@3.	Situation arising out of communal violence in different parts of the country.	Shri Basudeb Acharia	Shri Shivraj V. Patil 16.5.2006	00 35
*34.	Situation arising out of the proposed reservation for OBCs in IIMs, IITs and other higher educational institutions of the country.	Prof. Vijay Kumar Malhotra	Shri Arjun Singh 17.5.2006	00 46
*5.	Need for checking water pollution in River Ganga at Varanasi.	Shri Mohan Singh	Shri Namo Narain Meena 19.5.2006	01 04
*6.	Situation arising out of increasing Naxalite and Maoist activities in the country.	Prof. Vijay Kumar Malhotra	Shri Shivraj V. Patil 22.5.2006	01 23

* The Chair allowed some members, whose names were not in the List of Business, to seek clarifications.

@ The Calling Attention was converted into discussion under rule 193.

§ Shri Santosh Gangwar, who got first priority in the ballot, requested H.S. to allow Prof. Vijay Kumar Malhotra, instead of his name, to Call the attention of the Minister. H.S. acceded to his request and accordingly, Prof. Vijay Kumar Malhotra called the attention of Minister of Human Resource Development.

5. COMMITTEES
(i) Financial Committees

Sl. No.	Name of Committee	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
							Original	Action Taken	
1.	Committee on Estimates	1.5.2006	3	2 40	50%	—	1	2	—
2.	Committee on Public Accounts	*29.4.2005 **28.4.2006	2	0 45	39.45%	—	2	2	Five Action Taken Statements were also laid on the Table of the House.
3.	Committee on Public Undertakings	2.5.2006	3	2 20	50%	—	1	2	Original Report on "Health Insurance"—a horizontal study and Action Taken Reports on Power Grid Corporation and Airports Authority of India were presented in Parliament.

* For 2005-2006

** For 2006-2007

(ii) Standing Committees

Sl. No.	Name of Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
				H.	M.			Original	Action Taken	
1	2	3	4	5	6	7	8	9	10	
1.	Committee on Agriculture	5.8.2005	8	15	15	38.29%	—	4	—	—
2.	Committee on Defence	5.8.2005	19	39	30	34%	—	3	—	1 (Subject) 1(Demands for Grants) 1(Bill)
3.	Committee on Energy	5.8.2005	6	8	00	33.28%	—	*3	2	—
4.	Committee on External Affairs	4.8.2005	4	7	30	38%	—	*2	—	—
5.	Committee on Finance	5.8.2005	11	24	55	32.84%	—	8	—	—
6.	Committee on Food, Consumer Affairs and Public Distribution	5.8.2005	5	6	45	34.44%	—	3	—	—
7.	Committee on Labour	5.8.2005	5	10	00	50%	—	@4	—	—
8.	Committee on Petroleum and Natural Gas	5.8.2005	4	4	15	46.6%	—	1	3	One Action Taken Statement was laid in both Houses of Parliament on 22.5.2006.

9. Committee on Chemicals and Fertilizers	5.8.2005	3	4	15	46.33%	—	2 (on DFG)	—
10. Committee on Railways	5.8.2005	9	15	5	36.2%	—	2	2
11. Committee on Urban Development	5.8.2005	5	09	45	43.23%	—	2	1
12. Committee on Coal and Steel	5.8.2005	7	10	27	42.85%	—	4	—
13. Committee on Information Technology	5.8.2005	—	—	—	—	—	—	—
14. Committee on Water Resources	5.8.2005	2	4	35	57%	—	1	—
15. Committee on Social Justice and Empowerment	5.8.2005	4	5	50	40.30%	—	4	2

The Office of
Chairman was
vacant from
29.1.2006 to
10.5.2006.

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of Committee	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
							Original	Action Taken	
1	2	3	4	5	6	7	8	9	10
1.	Business Advisory Committee	17.5.2004 Reconstituted on 13.5.2005	6	02 44	60%	—	6	—	Six Reports adopted.
2.	Committee of Privileges	13.7.2005	1	00 45	33%	—	#3	—	—
3.	Sub Committee of Committee on Ethics	28.4.2005	4	01 39	60%	—	—	—	—
4.	Committee on Absence of Members from the Sittings of the House	7.8.2005	1	00 30	60%	—	1	—	—
5.	Committee on Government Assurances	7.8.2005	3	02 45	44.4%	—	2	—	—
6.	Committee on Papers laid on the Table	7.8.2005	1	01 10	50%	—	—	—	—
7.	Committee on Petitions	7.8.2004	8	12 25	44.16%	1	6	—	—
8.	Committee on Private Members' Bills and Resolutions	7.8.2005	3	01 30	55%	—	3	—	—

Motion agreeing with the findings and conclusions of the Committee contained in their Third Report and admonishing the contemnor (Dr. Subash C. Kashyap, former Secretary-General, Lok Sabha) was adopted on 23.5.2005.

1	2	3	4	5	6	7	8	9	10
9.	Joint Committee on Offices of Profit	26.8.2004	1	01 00	60%	—	—	—	—
10.	Joint Committee on the Scheduled Tribes (Recognition of Forests Rights) Bill, 2005	23.12.2005	11	29 30	41%	—	1	—	The Report presented to Lok Sabha on 23.5.2006 and laid in Rajya Sabha on the same day.
11.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	*1.5.2005	—	—	—	—	—	—	One final action taken statement laid in both the Houses of Parliament.
12.	Rules Committee	6.7.2004	—	—	—	—	—	—	—
13.	House Committee	10.6.2005	1	00 45	60%	—	—	—	—
14.	Committee on Subordinate Legislation	7.8.2005	—	—	—	—	—	—	—
15.	(i) Joint Committee on Salaries and Allowances of Members of Parliament	8.8.2004	3	03 20	44%	—	—	—	The Committee did not present any Report to the House. However, one Report of the Committee was presented to the Hon'ble Speaker on 23.5.2006.
	(ii) Sub-Committee of the Joint Committee on Salaries and Allowances of Members of Parliament	21.4.2006	1	1 30	60%	—	—	—	—

16. General Purposes Committee	21.9.2004	—	—	—	—	—	—	—	—
17. Railway Convention Committee	17.9.2004	1	01	45	39%	—	—	—	—
18. Joint Committee on Food Management in Parliament House Complex	14.2.2005	2	02	00	39%	—	—	—	The term of the Committee was extended by one year w.e.f. 14.2.2006.
19. Committee to inquire into allegations of improper conduct on the part of some members in the matter of implementation of MPLAD Scheme	20.12.2005	03	3	12	70%	01	—	—	Report presented to the Speaker on 13.3.2006; laid on the Table on 14.3.2006; A motion moved by the Leader of the House resolving that the concerned members may be reprimanded and deemed to be suspended from the membership

*For 2005-2006

**For 2006-2007

1	2	3	4	5	6	7	8	9	10
									of the House and the Committees w.e.f. 20.12.2005 to 22.3.2006 was adopted by the House on 20.3.2006.
20. Committee on Empowerment of Women		16.8.2005	4	04	45	44.16%	1	2	—

6. DIVISIONS

Sl. No.	Date	Subject-matter	Brief question of which Division was sought	Final Result	Remarks
1.	22.5.2006	Constitution (One Hundred and Fifth Amendment) Bill, 2006 moved by Shri Shivraj V. Patil, Minister of Home Affairs	on the motion for consideration	<i>Adopted</i> Ayes: 369 Noes: Nil Abst: Nil	By Operating AVR machine
2.	22.5.2006	-do-	on the motion for adoption of clause 2	<i>Adopted</i> Ayes: 356 Noes: Nil Abst: Nil	-do-
3.	22.5.2006	-do-	on the motion for passing of the bill as amended	<i>Adopted</i> Ayes: 372 Noes: Nil Abst: Nil	-do-

7. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of Discussion	Time taken H M
1	2	3	4
	(I) Railway Budget		
Budget (Railways) for 2006-2007	24.2.2006	1.3.2006 2.3.2006 3.3.2006	01 35
		*General discussion *Discussion and voting on Demands for Grants on Accounts (Railways)	
Supplementary Demands for Grants in respect of Budget (Railways) for 2005-2006	2.3.2006	3.3.2006	14 57
		*Discussion and voting on Supplementary Demands for Grants (Railways)	
Demands for Excess Grants (Railways) for 2003-2004	2.3.2006	3.3.2006	
		*Discussion and voting on Demands for Excess Grants (Railways)	
Demands for Grants (Railways) for 2006-2007		11.3.2006	0 03
		**Consideration and passing)	


		(II) General Budget	H	M
Budget (General) for 2006-07		28.2.2006	1	36
			***General Discussion	
			7.3.2006	
			9.3.2006	
			10.3.2006	
Supplementary Demands for Grants in respect of Budget (General) for 2005-2006		6.3.2006	13	05
			***Discussion and voting on Supplementary Demands for Grants (General)	
			7.3.2006	
			9.3.2006	
			10.3.2006	
Demands for Excess Grants (General) for 2003-04		6.3.2006		
			***Discussion and voting Demands for Excess Grants (General)	
			7.3.2006	
			9.3.2006	
			10.3.2006	

* Discussed together

** Considered and voted by the House without discussion after adoption by the House of Motion regarding suspension of Rule 331G.
All cut motions which had been circulated were treated as moved, put to vote and negated.

*** Discussed together

1	2	3	4
*Discussion and voting on Demands for Grants of Ministry/Department of—			
1. Home Affairs	13.3.2006		7 09
2. Agriculture	14.3.2006		5 57
3. Rural Development	17.3.2006		5 50
Guillotining of the Demands for Grants of Ministries/Departments of—			
1. Agro and Rural Industries			
2. Atomic Energy			
3. Chemicals & Fertilizers			
4. Civil Aviation			
5. Coal			
6. Commerce and Industry			
7. Communications and Information Technology			
8. Company Affairs			
9. Consumer Affairs, Food and Public Distribution			
10. Culture			
11. Defence	17.3.2006		0 05
12. Development of North Eastern Region	(at 5.57 PM)		
13. Environment and Forests			
14. External Affairs			

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15. Finance
 16. Food Processing Industries
 17. Health and Family Welfare
 18. Heavy Industries and Public Enterprises
 19. Human Resource Development
 20. Information and Broadcasting
 21. Labour and Employment
 22. Law and Justice
 23. Mines
 24. Non-Conventional Energy Sources
 25. Overseas Indian Affairs
 26. Ocean Development
 27. Panchayati Raj
 28. Parliamentary Affairs
 29. Personnel, Public Grievances and Pensions
 30. Petroleum and Natural Gas
 31. Planning
 32. Power
 33. Lok Sabha
 34. Rajya Sabha
 35. Secretariat of the Vice President

* Motion regarding of Rule 331G was adopted by the House on 11 March, 2006 to enable discussion and voting on Demands for Grants without referring them to the concerned Departmentally Related Standing Committees.

1	2	3	4
36.	Science and Technology		
37.	Shipping, Road Transport and Highways		
38.	Small Scale Industries		
39.	Social Justice and Empowerment		
40.	Space		
41.	Statistics and Programme Implementation		
42.	Steel		
43.	Textiles		
44.	Tourism		
45.	Tribal Affairs		
46.	Urban Development		
47.	Urban Employment and Poverty Alleviation		
48.	Water Resources		
49.	Youth Affairs and Sports		
50.	Minority Affairs		

~~Discussed together.~~

8. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which Leave granted	Date when Leave granted
1.	Shri Rajesh Ranjan <i>alias</i> Pappu Yadav	23.11.2005 to 23.12.2005	} 23.05.2006
2.	Dr. Mohd. Shahabuddin	23.11.2005 to 23.12.2005 and 16.02.2006 to 15.03.2006	
3.	Shri Kondapalli Paidithalli Naidu	20.02.2006 to 22.03.2006 and 10.05.2006 and 14.05.2006	
4.	Shri Vishvendra Singh	10.12.2005 to 23.12.2005 16.02.2006 to 22.03.2006 and 10.05.2006 to 12.05.2006	

9. MOTIONS
(i) Motions Under Rules 191 And 342

Sl. No.	Brief Subject	Disposal of Motion under Rule	Name of the member who moved	Date(s) of discussion	Time Taken H M	No. of Amendment/ Substitute Motions/ Tabled/ Moved/ Adopted	Remarks
1	2	3	4	5	6	7	8
1.	That this House having taken note of the Report of the Committee to inquire into allegations of improper conduct on the part of some members in the matter of implementation of MPLAD Scheme, laid on the Table of the House on 14 March, 2006, reprimands Sarvashri Alemao Churcilli, Paras Nath Yadav, Faggan Singh Kulaste and Ram Swaroop Koli, MPs and resolves that : (a) the period of absence from the sittings of the House and the Committees of the said four members on a request made by Speaker, Lok Sabha on 20 December, 2005, may be deemed to be their suspension from the membership of the House till date; and (b) the suspension of the said four members from the membership of the House may continue till 22 March, 2006.	191	Shri Pranab Mukherjee	20.3.2006	012	Tabled-1 Admitted-Nil	Adopted

2. That this House having taken note of the Third Report of the Committee of Privileges, laid on the Table of the House on 19 May, 2006, agrees with the findings and conclusions of the Committee and resolves that Dr. Subhash C. Kashyap. Former Secretary-General, Lok Sabha has committed a gross breach of privilege and contempt of the House by imputing motives to the Speaker, Lok Sabha in discharge of his duties and casting reflections on his impartiality and admonishes him for his grave misconduct.	191	Shri Pranab Mukherjee	23.5.2006	0 03	Nil	Adopted
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MOTIONS UNDER RULES 191 AND 342

Summary

No. of notices received	:	386
No. of motions admitted	:	166
No. of motions discussed	:	2
No. of discussions completed	:	2
No. of discussions remained part-discussed	:	Nil
Total time taken	:	0 hours 15 minutes

(ii) Motions Under Rule 388 for Suspension of Rules

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time Taken H M	Remarks
1	2	3	4	5	6
1.	Suspension of rule 331G of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the Discussion and voting on the Demands for Grants (Railways) for 2006-2007 and the Demands for Grants of the Central Government (excluding Railways) for 2006-2007.	Shri Priyaranjan Dasmunsi	11.3.2006	0 01	Adopted
2.	Suspension of clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government Amendment* Nos. 10, 11 and 12 to the Taxation Laws (Amendment) Bill, 2005.	Shri P. Chidambaram	17.5.2006	0 02	Adopted
3.	Suspension of clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it requires that an Amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government Amendment No. 61 to the Small and Medium Enterprises Development Bill, 2005.	Shri Mahabir Prasad	18.5.2006	0 01	Adopted

* Three separate motions were moved and adopted.

10. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/Affirmation	Language in which oath/affirmation made	Date of oath/affirmation	Time Taken H. M.
1.	Shri Pratik Prakashbapu Patil	Sangli/Maharashtra	Oath	English	16.02.2006	0 02
2.	Shri Purno Agitok Sangma	Tura/Meghalaya	Oath	English	23.02.2006	0 01
3.	Shrimati Sonia Gandhi	Raibareilly/ Uttar Pradesh	Affirmation	Hindi	15.05.2006	0 03

11. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death/ Occurrence	Date of Obituary references	Time Taken H. M.
1	2	3	4	5
1.	Sheikh Jaber Al-Ahmad Al-Jaber Al-Sabah (Amir of Kuwait)	15-01-2006		
2.	Shri Bhagwan Shankar Rawat (Member, Tenth to Twelfth Lok Sabha)	31-12-2005	16-02-2006	0 07
3.	Shri K.S. Chavda (Member, Fifth, Sixth and Ninth Lok Sabhas)	03-01-2006		
4.	Shri S.A. Agadi (Member, Second and Fourth Lok Sabhas)	04-02-2006		
5.	Shri Dronam Raju Satyanarayana (Member, Sixth Lok Sabha)	28-12-2005	21-02-2006	0 01
6.	Shri Janardan Jagannath Shinkre (Member, Fourth Lok Sabha)	24-12-2005	27-02-2006	0 07
7.	Shri Ram Lakhani Singh Yadav (Member, Tenth Lok Sabha)	17-01-2006	02-03-2006	0 04
8.	Reference to the loss of several lives in the serial Bomb blast in Varanasi, Uttar Pradesh.	07-03-2006	08-03-2006	0 03
9.*	Shri Mahboob Zahedi (Sitting Member)	08-04-2006		
10.*	Shri A.B.A. Ghani Khan Chowdhury (Sitting Member)	14-04-2006		
11.	Prof. Shailendra Nath Shrivastava (Member, Ninth Lok Sabha)	12-02-2006	10-05-2006	0 13
12.	Shri Bansi Lal (Member, Seventh to Ninth Lok Sabhas)	28-03-2006		
13.	Shri B.R. Kavade (Member, Fourth and Fifth Lok Sabhas)	19-04-02006		

1	2	3	4	5
14.	Shri Pramod Mahajan (Member, Eleventh Lok Sabha)	03-05-2006	10-05-2006	0 13
15.	Reference to the killing of Shri K. Suryanarayan, an Indian engineer by his abductors in Afghanistan.	29-04-2006		
16.	Reference to the devastating fire at Consumer Goods Fair, Victoria Park, Meerut, Uttar Pradesh causing loss of several lives.	10-04-2006		
17.	Reference to the killing of several persons in a terrorist attack in Jammu and Kashmir.	30-04-2006		
18.	Reference to the loss of several lives in two bus accidents at Thane, Maharashtra and Rampur, Uttar Pradesh	02-05-2006		
19.	Shri Shyam Sunder Mohapatra (Member, Fifth Lok Sabha)	22-04-2006	17-05-2006	0 02
20.	Reference to the terrorist attack on a rally at Sher-e Kashmir Park in Srinagar, Jammu and Kashmir resulting in loss of several lives.	21-05-2006	22-05-2006	0 02
21.	Shri Rambahadur Singh (Member, Eighth, Ninth and Eleventh Lok Sabhas)	23-02-2006	23-05-2006	0 01

*House was adjourned for the day without transacting any business.

12. PAPERS LAID ON THE TABLE

(a) By Government	1730
(b) By Private Members	Nil

13. PRESIDENT'S ADDRESS

Date of Address	Date(s) of discussion on Motion of Thanks	Member who moved and seconded	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time taken	President's message reported on
						H M	
16-2-2006	20.2.2006 21.2.2006 22.2.2006	Shri Madhusudan Mistry	1317	—	23.2.2006	14 34	2.3.2006
	23.2.2006	Shri Jyotiraditya M. Scindia					

14. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of Nomination
1.	Shri Giridhar Gamang	18.3.2006
2.	Dr. Satyanarayan Jatiya	
3.	Smt. Sumitra Mahajan	
4.	Dr. Laxminarayan Pandeya	
5.	Shri Balasaheb Vikhe Patil	
6.	Shri Varkala Radhakrishnan	
7.	Shri Arjun Charan Sethi	
8.	Shri Mohan Singh	
9.	Smt. Krishna Tirath	
10.	Shri Devendra Prasad Yadav	

15. QUESTIONS

(i) Starred Questions

(a) Number of Questions put down in Question Lists for oral answer 560*

(b) Number of Questions orally answered 85

(ii) Short Notice Questions

(a) Number of Questions put down in Short Notice Question List Nil

(b) Number of Short Notice Question orally answered Nil

(c) Number of Short Notice Question Laid on the Table of the House Nil

(iii) Unstarred Questions

(a) Number of Questions put down in Question Lists for written answers 4933**

(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answer or the Member was absent. 5408

* } Excluding one Starred Question Transferred from 18.5.2006 to 23.5.2006.
* } Excluding one Starred Question deleted, tabled by suspended Member.

** Excluding four Unstarred Questions deleted.

(iv) Half-an-Hour discussion arising out of answers to questions during the Seventh Session of fourteenth Lok Sabha


Sl. No.	Brief Subject	Name of members who got priority in the ballot to raise the Discussion	Date of Discussion	Ministry/Deptt.	Time taken Hrs. Mts.
1.	Closure of Post Office	Sh. Hansraj G. Ahir	12.05.2006	Communications and Information Technology	0 36

16. RESIGNATION BY MEMBERS

Sl. No.	Name of Member	State	Constituency	Date on which accepted by Speaker	Remarks
1.	Shrimati Sonia Gandhi	Uttar Pradesh	Raibareilly	23.03.2006	Resigned on 23.03.2006. Announcement was made in the House on 11.05.2006.
2.	Shri Shivraj Singh Chouhan	Madhya Pradesh	Vidisha	10.05.2006	Resigned on 10.05.2006. Announcement was made in the House on 11.05.2006.
3.	Shri Nitish Kumar	Bihar	Nalanda	15.05.2006	Resigned on 15.05.2006. Announcement was made in the House on 16.05.2006.
4.	Shri Sushil Kumar Modi	Bihar	Bhagalpur	16.05.2006	Resigned on 16.05.2006. Announcement was made in the House on 17.05.2006.
5.	Shri Babu Lal Marandi	Jharkhand	Kodarma	22.05.2006	Resigned on 22.05.2006. Announcement was made in the House on 23.05.2006.

17. RESOLUTIONS

(i) Statutory Resolution

Sl. No.	Subject	Article/section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
	*That this House disapproves of the National Commission for Minority Educational Institutions (Amendment) Ordinance, 2006 (No. 1 of 2006) promulgated by the President on 23 January, 2006.	123	Shri Prabodh Panda	10.3.2006	H M 4 11 Resource Development	Human Resource Development 	Negative

*Discussed together with Motion for consideration of the National Commission for Minority Educational Institutions (Amendment) Bill, 2006, as passed by Rajya Sabha.

(ii) Private Members' Resolutions

Subject	Name of the member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Departments	Remarks
<p>This House expresses its concern over the regional imbalances created by the lack of development of different parts of the country and urges upon the Government to take urgent steps for the balanced and equitable growth of different parts of the country, particularly the remote areas, in order to strengthen the federal structure of the country.</p>	Shri Sarbananda Sonowal	16.12.2005 (Sixth Session) 24.2.2006	H M 4 51 (excluding 21 minutes taken during Sixth Session)	Planning	Discussion not concluded.
		19.5.2006			

SUMMARY

(Private Members' Resolutions)

1. No. of Resolutions received	:	06
2. No. of Resolutions discussed	:	1
3. No. of Resolutions adopted	:	NIL
4. No. of Resolutions withdrawn	:	NIL
5. No. of Resolutions negatived	:	NIL
6. No. of Resolutions on which debate was adjourned	:	NIL
7. No. of Resolutions part-discussed	:	01

**18. SHORT DURATION DISCUSSIONS
(Rule 193)**

Sl. No.	Brief Subject	Name of the member who raised	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7
1.	On the Statement made by the Hon'ble Prime Minister on 17.2.2006 regarding India's vote in the IAEA on the issue of Iran's nuclear programme.	Shri C.K. Chandrappan	27.2.2006 6.3.2006	H 4 M 32	Prime Minister's Office/ External Affairs	Discussion concluded
2.	On the Statement made by the Hon'ble Prime Minister on 7.3.2006 regarding civil nuclear energy cooperation with the United States, in the context of the recent visit of the President of USA.	Shri C.K. Chandrappan	11.3.2006	4 43	Prime Minister's Office/ External Affairs	Discussion concluded
3.	Outcome of the Round Table Conference held between the Prime Minister, various political parties and Kashmiri Leaders on 25.2.2006 to promote	Ch. Lal Singh	21.3.2006	1 25	Home Affairs	Discussion not concluded

1	2	3	4	5	6	7
	peace in Jammu and Kashmir.					
4.	Suicide by farmers in various parts of the country	Shri Ramji Lal Suman	16.5.2006 17.5.2006 22.5.2006	5 48	Agriculture	Discussion concluded
*5.	Situation arising out of communal violence in various parts of the country.	Shri Basudeb Acharia	18.5.2006	5 29	Home Affairs	Discussion concluded
6.	Rise in prices of essential commodities.	Shri Basudeb Acharia	22.5.2006 23.5.2006	2 14	Finance	Discussion concluded

* On 16.5.2006, the House decided to convert the Calling Attention on the subject into Short Duration Discussion under Rule 193.

SHORT DURATION DISCUSSION UNDER RULE 193 ON MATTERS OF
URGENT PUBLIC IMPORTANCE

Summary

No. of notices received	:	487
No. of discussions admitted	:	9
No. of discussions held	:	6
No. of discussions completed	:	5
No. of discussions remained Part-discussed	:	1
Total time taken	:	24 hours 11 minutes

19. SPEAKER/DY. SPEAKER/CHAIRMAN

ANNOUNCEMENTS/OBSERVATIONS/REFERENCES/RULINGS

Sl. No.	Subject	By Whom	Date
1	2	3	4
Part-I			
1.	Reference congratulating the Skipper and members of the Indian Cricket Team on winning the One Day International Series against Pakistan.	Speaker	17.02.2006
2.	Observation regarding:—	Speaker	17.02.2006
	(i) Notices to be issued by the Supreme Court and High Court <i>inter-alia</i> to Speaker, Lok Sabha in response to Writ petition filed by expelled members; and		
	(ii) Announcement regarding appointment of new Chairman of the Committee to inquire into alleged improper conduct of some members in implementation of MPLAD scheme, and extension of time for Committee to present its report.		
3.	Observation regarding business transacted by the House during the week ending on 17 February 2006, 3 & 11 March, 2006 and 12 May, 2006	Speaker	21.02.2006 07.03.2006 14.03.2006 16.05.2006
4.	Reference to the loss of several lives in the serial bomb blasts in Varanasi, Uttar Pradesh on the 7th March, 2006	Speaker	8.03.2006
5.	Reference on the occasion of International Women's day.	Speaker	8.03.2006
6.	Reference congratulating Shri Anil Kumble, on becoming the first Cricketer of the country claiming 500 wickets during Test match against England at Mohali, Punjab on 11 March, 2006.	Speaker	13.03.2006
7.	Observation regarding adjournment of the House <i>sine die</i> earlier than Scheduled date as the Government had informed Hon'ble Speaker that it had no Government Business for the remaining part of the Current Session.	Deputy Speaker	22.3.2006
Part II			
8.	Reference to the Terrorist attack on a rally at Sher-e-Kashmir Park in Srinagar on 21 May, 2006 resulting in loss of several lives.	Speaker	23.5.2006
9.	Valedictory Reference on the Conclusion of the Seventh Session of Fourteenth Lok Sabha.	Speaker	23.5.2006

20. STATEMENTS

(i) Statements Made/Laid by Ministers under Rule 372 and Direction 73A during Seventh Session of Fourteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Government business for the week commencing the 20th February, 2006	Shri P.R. Dasmunsi	17.2.2006	00	07
2.	India's vote in the IAEA on the issue of Iran's nuclear programme.	Dr. Manmohan Singh	17.2.2006	00	12
3.	Status of implementation of recommendations contained in the Fifth Report of Standing Committee on Labour on the Demand for Grants for 2005-2006 of the Ministry of Labour and Employment.	Sh. Chandrasekhar Sahu	20.2.2006	00	01
4.	Outbreak of Avian Influenza (H5) in Navapur, District Nandurbar in Maharashtra.	Shri Sharad Pawar	20.02.2006	00	03
5.	Outbreak of Avian influenza Virus (H5NI).	Dr. Ambumani Ramadoss	20.2.2006	00	05
6.	The bomb blast at platform No. 2 of Ahmedabad Railway Station on 19.2.2006.	Shri Lalu Prasad	21.2.2006	00	05
7.	Government business for the week commencing the 27th February, 2006.	Shri B.K. Handique	24.2.2006	00	08
8.	Civil Nuclear Energy Cooperation with the United States.	Dr. Manmohan Singh	27.2.2006	00	20
9.	Correcting the reply given on 22nd February, 2006 to Unstarred Question No. 389 by Shri M.P. Veerendra Kumar and 5 others regarding Indian Stake in Syrian Oil Field.	Shri E. Ahamed	01.03.2006	00	02
*10.	Status of implementation of recommendations contained in the 90th Report of the Standing Committee on Transport, Tourism and Culture on the development of airport sector with special emphasis on new modern airports.	Shri Praful Patel	02.03.2006	00	01

Sl. No.	Brief Subject	Name of Minister	Date	TimeTaken	
				H.	M.
*11.	Launch of National Rural Employment Guarantee Act.	Dr. Raghuvansh Prasad Singh	03.3.2006	00	01
12.	Government business for the week commencing the 6th March, 2006.	Shri P.R. Dasmunsi	03.3.2006	00	09
13.	Status of implementation of recommendations contained in the 6th and 10th Reports of the Standing Committee on Agriculture.	Shri Sharad Pawar	06.3.2006	00	01
*14.	Status of implementation of recommendations contained in the 115th Report of the Standing Committee on Home Affairs on Demands for Grants (2005-06) of the Ministry of Development of North-Eastern Region.	Shri P.R. Kyndiah	07.3.2006	00	01
\$15.	Civil nuclear energy co-operations with the United States in the context of the recent visit of the President of USA.	Dr. Manmohan Singh	07.3.2006	00	21
16.	The blasts in Varanasi, Uttar Pradesh.	Shri Shivraj V. Patil	08.3.2006	00	03
17.	The final Report of the High Level Committee constituted under the Chairmanship of Justice U.C. Banerjee on the incident of fire in Coach No. S-6 of 9166 Up Sabarmati Express near Godhra Station of Western Railway on 27.2.2002.	Shri Lalu Prasad	09.3.2006	00	05
18.	Status of implementation of recommendations contained in the 3rd, 7th, and 9th Reports of the Standing Committee on Energy.	Shri Sushil Kumar Shinde	09.3.2006	00	01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
*19.	Status of implementation of recommendations contained in the 163rd Report of the Standing Committee on Human Resource Development on Demands for Grants (2005-06) of the Ministry of Youth Affairs and Sports.	Shri Mani Shankar Aiyar	09.3.2006	00	01
*20.	Status of implementation of recommendations contained in the 8th Report of the Standing Committee on Coal and Steel pertaining to Ministry of Coal.	Shri Shibu Soren	09.3.2006	00	01
21.	Status of BPL Census, 2002	Dr. Raghuvansh Prasad Singh	10.3.2006	00	03
22.	Government business for the week commencing the 13th March, 2006.	Shri P.R. Dasmunsi	11.3.2006	00	04
23.	Status of implementation of recommendations contained in the 7th Report of the Standing Committee on Consumer Affairs, Food and Public Distribution.	Shri Sharad Pawar	13.3.2006	00	01
24.	Status of implementation of recommendations contained in the 83th Report of the Standing Committee on Transport, Tourism and Culture on the "Functioning of Commission of Railway Safety."	Shri B.K. Handique	13.3.2006	00	01
25.	Status of implementation of recommendations contained in the 19th Report of the Standing Committee on Finance on Demands for Grant (2005-06) of the Ministry of Statistics and Programme Implementation.	Shri G.K. Vasani	14.3.2006	00	01
26.	Status of implementation of recommendations contained in the 7th Report of the Standing Committee on External Affairs.	Shri E. Ahamed	14.3.2006	00	01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
27.	Correcting the reply given on 29.11.2005 to Unstarred Question No. 1068 by Shri Asaduddin Owaisi, M.P. regarding UNDP Report 2005 and reasons for delay in correcting the reply.	Shri M.A.A. Fatmi	14.3.2006	00	02
28.	Incident of hijacking of Mughal-Sarai-Barakhana Passenger Train No. 628 at Hebagara Station by Naxalites in Jharkhand on 13th March, 2006.	Shri Lalu Prasad	14.3.2006	00	03
*29.	Status of implementation of recommendations contained in the 11th, 12th and 13th Reports of the Standing Committee on Finance.	Shri Prem Chand Gupta	17.3.2006	00	01
*30.	Status of implementation of recommendations contained in the 6th and 11th Reports of the Standing Committee on Urban Development on Demands for Grants (2005-06) of the Ministry of Urban Employment and Poverty Alleviation.	Kumari Selja	17.3.2006	00	01
*31.	Status of implementation of recommendations contained in the First and Fifth Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants.	Shri B.K. Handique	17.3.2006	00	01
*32.	Status of implementation of recommendations contained in the 12th Report of Standing Committee on Agriculture on Demands for Grants (2005-06) of the Ministry of Food Processing Industries.	Shri Subodh Kant Sahay	20.3.2006	00	01

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
33.	Scorpene Submarine Project	Shri Pranab Mukherjee	21.3.2006	00	09
34.	Correcting the reply given on 27.2.2006 to Starred Question No. 123 by Sarvashri Asaddudin Owaisi and Nikhil Kumar, M.Ps regarding Diversion of Foodgrains and giving reasons for delay in correcting the reply.	Dr. Akhilesh Prasad Singh	21.3.2006	00	03
PART-II					
*35.	Status of implementation of recommendations contained in the Second and Tenth Reports of the Standing Committee on Rural Development.	Dr. Raghuvansh Prasad Singh	12.5.2006	00	01
*36.	Status of implementation of recommendations contained in the Sixth Report of the Standing Committee on Energy on Demands for Grants (2005-06) of the Ministry of Non-Conventional Energy Sources.	Shri Vilas Muttemwar	12.5.2006	00	01
*37.	Correcting the reply given on 2.3.2006 to Starred Question No. 170 by Sarvashri Iqbal Ahmed Saradgi and Adhalrao Patil Shivajirao regarding Purchase of Aircraft' and reasons for delay in correcting the reply.	Shri Praful Patel	12.5.2006	00	01
38.	Government business for the week commencing the 15th May, 2006.	Shri B.K. Handique	12.5.2006	00	08
*39.	Status of implementation of recommendations contained in the 81st and 86th Reports of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2004-05 and 2005-06) of the Ministry of Shipping, Road Transport and Highways, Department of Shipping.	Shri T.R. Baalu	17.5.2006	00	01

S. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
*40.	Status of implementation of recommendations contained in the 82nd and 84th Reports of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2004-05 and 2005-06) of the Ministry of Shipping, Road Transport and Highways, Department of Road Transport and Highways.	Shri T.R. Baalu	17.5.2006	00	01
41.	Status of implementation of recommendations contained in the Eighteenth Report of the Standing Committee on Finance on Demands for Grants (2005-06) of the Ministry of Planning.	Shri M.V. Rajasekharan	17.5.2006	00	01
42.	Status of implementation of recommendations contained in the Fourth Report of the Standing Committee on Rural Development pertaining to the Ministry of Panchayati Raj.	Smt. Suryakanta Patil	18.5.2006	00	01
43.	Status of implementation of recommendations contained in the Twelfth Report of the Standing Committee on Rural Development pertaining to the Ministry of Panchayati Raj.	Smt. Suryakanta Patil	18.5.2006	00	01
*44.	Status of implementation of recommendations contained in the 169th Report of the Standing Committee on Industry, pertaining to the Ministry of Heavy Industries and Public Enterprises.	Sh. Sontosh Mohan Dev	19.5.2006	00	01

S. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
*45.	Correcting the reply given to Starred Question No. 347 on 17.3.2006 regarding Revamping of Rural Sanitary System by Sarvashri Nikhil Kumar and Adhir Chowdhury, M.Ps and reasons for delay in correcting the reply.	Dr. Raghuvansh Prasad Singh	19.5.2006	00	01
46.	Status of implementation of recommendations contained in the 7th, 8th and 9th Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2005-06) pertaining to the Department of Health, Family Welfare and Ayush respectively.	Dr. Anbumani Ramadoss	19.5.2006	00	01
*47.	Status of implementation of recommendations contained in the 142nd Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2005-06) pertaining to Department of Scientific and Industrial Research.	Shri Kapil Sibal	19.5.2006	00	01
*48.	Status of implementation of recommendations contained in the Eighth Report of the Standing Committee on Energy on 'Biomass Power/Co-generation Programme — An Evaluation'.	Shri Vilas Muttemwar	19.5.2006	00	01
49.	Government business for the remaining part of the session.	Shri B.K. Handique	19.5.2006	00	02
*50.	Status of implementation of recommendations contained in the Sixth Report of the Standing Committee on Coal and Steel.	Shri Ram Vilas Paswan	22.5.2006	00	01

S. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
*51.	Status of implementation of recommendations contained in the Sixth Report of the Standing Committee on Petroleum and Natural Gas on 'Pricing of Petroleum Products' 2004-05.	Shri Murli Deora	22.5.2006	00	01
*52.	Status of implementation of recommendations contained in the Seventh Report of the Standing Committee on Petroleum and Natural Gas on 'Exploration of Oil and Natural Gas including Coal Bed Methane' (2004-05).	Shri Murli Deora	22.5.2006	00	01
*53.	Status of implementation of recommendations contained in the 11th, 12th, 13th and 14th Reports of the Standing Committee on Railways.	Shri R. Velu	22.5.2006	00	01
*54.	Status of implementation of recommendations contained in the 150th Report of Standing Committee on Human Resource Development on Demands for Grants 2004-05 pertaining to the Department of Secondary and Higher Education.	Smt. D. Purandeswari	23.5.2006	00	01
*55.	Status of implementation of recommendations contained in the 159th Report of Human Resource Development on Demands for Grants (2005-06) pertaining to the Department of Secondary and Higher Education.	Smt. D. Purandeswari	23.5.2006	00	01
*56.	Status of implementation of recommendations contained in the 12th Report of the Standing Committee on Urban Development on Demands for Grants 2005-06 pertaining to the Ministry of Urban Development.	Shri Ajay Maken	23.5.2006	00	01

S. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
*57.	Status of implementation of recommendations contained in the 3rd and 10th Reports of Standing Committee on Urban Development on implementation of the Part IX A of the Constitution of India.	Shri Ajay Maken	23.5.2006	00	01
*58.	Status of implementation of recommendations contained in the 160th, 162nd, 163rd, 167th, 171st, 173rd and 175th Reports of Standing Committee on Industry, pertaining to the Ministry of Small Scale Industries (SSI).	Shri Mahavir Prasad	23.5.2006	00	01
*59.	Status of implementation of recommendations contained in the Eighth Report of Standing Committee on Social Justice and Empowerment on Demands for Grants 2005-06 pertaining to the Ministry of Tribal Affairs.	Shri P.R. Kyndiah	23.5.2006	00	01
*60.	Status of the National Rural Employment Guarantee Act.	Dr. Raghuvansh Prasad Singh	23.5.2006	00	01
*61.	Status of implementation of recommendations contained in the First and Eleventh Reports of the Standing Committee on Rural Development pertaining to the Department of Drinking Water Supply, Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	23.5.2006	00	01
62.	Status of implementation of recommendations contained in the Third Report of Standing Committee on Rural Development pertaining to the Department of Rural Development, Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	23.5.2006	00	01

S. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
*63.	Status of implementation of recommendations contained in the Seventh Report of Standing Committee on Social Justice and Empowerment on Demands for Grants 2005-06 pertaining to the Ministry of Social Justice and Empowerment.	Smt. Subbulakshmi Jagadeesan	23.5.2006	00	01
*64.	Status of implementation of recommendations contained in the 160th Report of Standing Committee on Human Resource Development on Demands for Grants 2005-06 pertaining to the Ministry of Women and Child Development.	Smt. Renuka Choudhury	23.5.2006	00	01

* Laid a copy (Hindi and English Versions) of the statement.

\$ Also laid a copy (Hindi and English versions) of the text of the Joint Statement issued during President Bush's visit and separation plan that has been drawn up by India and agreed between India and the United States in implementation of the India-United States Joint Statement of July 18, 2005.

(ii) Matters Under Rule 377

Position regarding receipt of replies from Ministries during Fourteenth Lok Sabha (as on 12.6.2006)

	Total Number of Matters raised	No. of replies sent to Members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (2.6.2004 to 10.6.2004)	35	35	100.00
Second Session (5.7.2004 to 26.8.2004)	220	214	97.27
Third Session (1.12.2004 to 23.12.2004)	188	175	93.08
Fourth Session (25.2.2005 to 13.5.2005)	365	265	72.60
Fifth Session (25.7.2005 to 30.8.2005)	273	192	70.33
Sixth Session (3.11.2005 to 23.12.2005)	265	188	70.94
Seventh Session (17.2.2006 to 23.5.2006)	435	152	34.94

(iii) Statement showing the time lost owing to interruptions in the House during Seventh Session of Fourteenth Lok Sabha

Date	Time lost due to Interruptions H. M.	Time lost due to Adjournment of the House following interruptions H. M.	Remarks
1	2	3	4
17.2.2006	0 22	0 09	Interruptions started at 1101 hrs. and continued upto 1121 hrs. At 1121 hrs. Lok Sabha adjourned to meet at 1130 hrs. Interruptions started at 1308hrs. and continued upto 1310 hrs.
22.2.2006	0 12	0 30	Interruptions started at 1100 hrs. and continued upto 1106 hrs. At 1106 hrs. Lok Sabha adjourned to meet at 1115 hrs. Interruptions started at 1233 hrs. and continued upto 1239 hrs. Due to continued interruptions Lok Sabha adjourned to meet at 1400 hrs.
23.2.2006	0 39	5 16	Interruptions started at 1102 hrs. and continued upto 1108 hrs. At 1108 hrs. Lok Sabha adjourned to meet at 1130 hrs. When House was made at 1130 hrs. interruptions started again and continued upto 1132 hrs. At 1132 hrs. Lok Sabha adjourned to meet at 12 Noon. Interruptions started again at 1202 hrs. and continued upto 1232 hrs. At 1232 hrs. Lok Sabha adjourned to meet at 1400 hrs. Interruptions started again at 1401 hrs. and continued upto 1402 hrs. At 1402 hrs. Lok Sabha adjourned for the day.
24.2.2006	0 42	-	Interruptions started at 1255 hrs. and continued upto 1337 hrs.
27.2.2006	00 01	0 37	Interruptions started at 1222 hrs. and continued upto 1223 hrs. At 1223 hrs. Lok Sabha adjourned to meet at 1300 hrs.
1.3.2006	0 12	0 05	Interruptions started at 1219 hrs. and continued upto 1225 hrs. Interruptions started again at 1234 hrs. and continued upto 1240 hrs. At 1240 Lok Sabha adjourned to meet at 1245 hrs.

1	2	3	4
2.3.2006	0 01	01 56	Interruptions started at 1103 hrs. and continued upto 1104 hrs. At 1104 hrs. Lok Sabha adjourned to meet at 1400 hrs.
6.3.2006	0 10	3 31	Interruptions started at 1416 hrs. and continued upto 1419 hrs. At 1419 hrs. Lok Sabha adjourned to meet at 1515 hrs. At 1518 hrs interruptions started again and continued upto 1525 hrs. At 1525 hrs. Lok Sabha adjourned for the day.
7.3.2006	-	0 12	At 1233 hrs. Lok Sabha adjourned to meet at 1245 hrs.
8.3.2006	0 01	5 50	Interruptions started at 1102 hrs. and continued upto 1103 hrs. At 1103 hrs. Lok Sabha adjourned to meet at 12 Noon. Interruptions started at 1201 hrs. Amidst interruptions Papers were laid on the Table. At 1207 hrs. Lok Sabha adjourned for the day.
9.3.2006	0 02	0 35	Interruptions started at 1223 hrs. and continued upto 1225 hrs. At 1225 hrs. Lok Sabha adjourned to meet at 1400 hrs.
22.3.2006	0 11	4 14	Interruptions started at 1100 hrs. and continued upto 1101 hrs. Lok Sabha adjourned at 1101 hrs. to meet at 1115 hrs. Interruptions started again at 1115 hrs. Amidst interruptions Papers were laid on the Table. At 1117 hrs. Lok Sabha adjourned to meet at 1300 hrs. Interruptions started again at 1300 hrs. and continued upto 1301 hrs. Amidst interruptions business of the House was transacted. Lok Sabha adjourned at 1313 hrs. to meet at 1500 hrs. Interruptions started again at 1501 hrs. and continued upto 1504 hrs. At 1504 hrs. Lok Sabha adjourned to meet at 1600 hrs. Interruptions started again at 1600 hrs. and continued upto 1605 hrs. At 1606 hrs. Lok Sabha adjourned to meet at 1630 hrs. At 1631 hrs. interruptions started again and continued upto 1632 hrs. At 1632 hrs. Lok Sabha adjourned to meet

1	2	3	4
			at 1642 hrs. At 1642 hrs. When the House reassembled <i>Vande Matram</i> was played and the Lok Sabha was adjourned <i>sine die</i> at 1644 hrs.
11.5.2006	0 05	5 42	Interruptions started at 1106 hrs. and continued upto 1108 hrs. At 1108 hrs. Lok Sabha adjourned to meet at 1130 hrs. Interruptions started again at 1131 hrs. and continued upto 1134 hrs. At 1134 hrs. Lok Sabha adjourned to meet at 12 noon. Amidst interruptions Papers were Laid on the Table of the House. Lok Sabha adjourned at 1206 hrs. for the day.
15.5.2006	0 05	0 22	Interruptions started at 1103 hrs. and continued upto 1108 hrs. At 1108 hrs. Lok Sabha adjourned to meet at 1130 hrs.
19.5.2006	0 03	0 14	Interruptions started at 1128 hrs. and continued upto 1131 hrs. At 1131 hrs. Lok Sabha adjourned to meet at 1145 hrs.
22.5.2006	0 04	1 54	Interruptions started at 1102 hrs. and continued upto 1106 hrs. At 1106 hrs. Lok Sabha adjourned to meet at 1300 hrs.
23.5.2006	0 07	1 38	Interruptions started at 1103 hrs. and continued upto 1110 hrs. At 1110 hrs. Lok Sabha adjourned to meet at 1200 noon. When House reassembled at 12 noon interruptions started again. Amidst interruptions Papers were Laid on the Table of the House till 1212 hrs. Thereafter, Lok Sabha adjourned at 1212 hrs. to meet at 1400 hrs.
Total	2 57	32 45	

Time calculated on the basis of normal time of the House *i.e.* from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

(iv) Statement indicating matters raised after Question Hour and the time taken thereon during Seventh Session (Part I and II) of Fourteenth Lok Sabha

Date	Number of matters raised	Number of Members who spoke	Time Taken H.M.
16.2.2006	Nil	Nil	Nil
17.2.2006	3	15	1 02
20.2.2006	10	26	1 06
21.2.2006	24	24	0 50
22.2.2006	11	14	0 47
23.2.2006	Nil	Nil	Nil
24.2.2006	3	3	0 11
27.2.2006	13	18	0 49
28.2.2006	Nil	Nil	Nil
1.3.2006	3	15	0 54
2.3.2006	1	14	0 13
3.3.2006	21	25	0 52
6.3.2006	1	5	0 11
7.3.2006	30	32	1 07
8.3.2006	Nil	Nil	Nil
9.3.2006	4	4	0 19
10.3.2006	21	22	0 56
11.3.2006	12	12	1 19
13.3.2006	20	21	0 44
14.3.2006	Nil	Nil	Nil
17.3.2006	Nil	Nil	Nil
18.3.2006	37	37	1 35
20.3.2006	36	36	1 46
21.3.2006	37	37	1 23
22.3.2006	1	03	0 08
*10.5.2006	Nil	Nil	Nil
11.5.2006	1	2	0 06
12.5.2006	11	11	0 27
15.5.2006	16	18	0 42
16.5.2006	Nil	Nil	Nil
17.5.2006	4	10	0 10
18.5.2006	2	12	0 40
19.5.2006	27	38	1 38
22.5.2006	Nil	Nil	Nil
23.5.2006	Nil	Nil	Nil
Total	349	454	19 55

*Second part of Seventh Session

**21. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE SEVENTH SESSION
OF FOURTEENTH LOK SABHA.**

Business	Time taken		Percentage of the total time taken
1	2		3
	H	M	
ADJOURNMENT MOTION	03	30	1.79
President's Address	14	34	7.47
BILLS			
(a) Government Bills	*32	18	16.57
(b) Private Member's Bills	06	41	3.43
BUDGETS—			
(a) Railway Budget	16	35	8.51
(b) General Budget	33	42	17.29
CALLING ATTENTION NOTICES	05	37	2.88
DISCUSSIONS—			
Short Duration Discussions (Rule 193)	24	11	12.41
Discussion under Rule 191	00	15	0.13
MATTERS OF URGENT PUBLIC IMPORTANCE	18	14	9.35
Matters Under Rule 377	01	05	0.56
MOTIONS—			
Motions under Rule 388	00	04	0.03
QUESTIONS	18	48	9.65
Half an Hour Discussion	00	36	0.31
RESOLUTIONS—			
(a) Statutory Resolutions	*	-	-
(b) Private Members' Resolution	04	51	2.49
STATEMENTS—			
Rule 372 and Direction 73A	02	58	1.52
Other matters such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	10	56	5.61
Total	194	55	100

*Joint discussion took place on certain Statutory Resolution [*vide* Statement No. 17 S.No. 1] and Motion for consideration of connected Government Bill [*vide* Statement No. 3 S.No. 15]. Time taken on joint discussion has been shown under Government Bills.

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